

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 980 OF 2018 IN**  
**DFR NO. 2478 OF 2018**

**Dated: 27<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Corpn Ltd** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Ashish Verma  
Mr. Shubham Arya  
Ms. Srishti Thukral  
Mr.Subir Kumar for R-2 / Caveator

**ORDER**

**(IA No. 980 of 2018)**  
***(Application for Delay in filing)***

Learned counsel, Ms. Rimali Batra, appearing for the Appellant, prays for one week's time to file affidavit of service. Learned counsel, Mr. M.G. Ramachandran, appearing for Respondent No. 2 prays for one week's time to file reply on IA No.980 of 2018.

Submissions made by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent No.2, as stated above, are placed on record.

Learned counsel appearing for the Appellant is permitted to file additional affidavit of service on or before 03.08.2018. Learned counsel appearing for Respondent No. 2 is permitted to file the Reply on IA No.980 of 2018 on or before 06.08.2018 after serving copy on the other side.

List the matter on 13.08.2018, as requested by learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**  
*Bn.pr*

**(Justice N. K. Patil)**  
**Judicial Member**